






**DISTRICT: WEST**

SL.NO	COURT	CASE NO.	CAUSE TITLE	DISPOSED ON	JUDGEMENT
1	Senior Civil Judge cum RC, West, THC	DLWT030000672010	NAND LAL Vs. AVTAR SINGH	23.07.2019	
2	Senior Civil Judge cum RC, West, THC	DLWT030000241992	RAMJAS FOUNDATION Vs. KALANDAR	09.08.2019	
3	Senior Civil Judge cum RC, West, THC	DLWT030000251992	RAMJAS FOUNDATION Vs. DURJAN SINGH	09.08.2019	
4	Senior Civil Judge cum RC, West, THC	DLWT030000181988	RAMJAS FOUNDATION Vs. VIDHYA DHAR	09.08.2019	
5	Senior Civil Judge cum RC, West, THC	DLWT030000211992	RAMJAS FOUNDATION Vs. CHUNNI LAL	09.08.2019	
6	Senior Civil Judge cum RC, West, THC	DLWT030000261992	RAMJAS FOUNDATION Vs. BHOJ KUMAR	09.08.2019	
7	District and Sessions Judge, West, THC	DLWT010000011989	SHANTI DEVI Vs. KANSHI RAM	24.07.2019	
8	Senior Civil Judge cum RC, West, THC	DLWT030000221989	VIDYA METAL MANUFACTURING PVT. LTD. Vs. SHRI RAM KISHAN	22.08.2019	

9	Senior Civil Judge cum RC, West, THC	DLWT030000231989	Smt. Sukhwarsha Sharma vs. Mrs K. Saini, Principal & Ors	30.08.2019	
10	Chief Metropolitan Magistrate, West, THC	DLWT020000011994	RUBY Vs. MAHENDER KUMAR CHOPRA	04.09.2019	Judgment is not shown on the website since as per the guidelines, the orders of Mahila court are not to be uploaded.
11	District and Sessions Judge, West, THC	DLWT020000031993	State Vs Surinder Grover	30.08.2019	
12	Senior Civil Judge cum RC, West, THC	DLWT030000141990	Brig. Sri Krishan Batra (deceased, through LRs) Vs. Major Gen. Surinder Kumar Batra	11.09.2019	
13	District and Sessions Judge, West, THC	DLWT010036572018	DR RAJENDER ABBOT Vs. DR.VIJAYABBOTANDOTHERS	16.09.2019	

[BACK](#)